

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/02/2019

C.P./260/9/2016

T.A./260/18/2012

FOR FURTHER ORDER

ITEM NO:10

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty-1

Notes of The Registry	Order of The Tribunal
	None for the applicant. Heard Mr. D.K. Mohanty-1, Ld. Counsel for the Respondents.
	<p>Mr. Mohanty submitted that the compliance of the orders of this Tribunal in case of the applicant was considered and was not found fit and the same had been communicated to the applicant vide order dated 18.07.2013. But subsequently, vide order dated 16.03.2017 copy of which has been filed by the Ld. Counsel for the Respondents by way of a Memo dated 05.02.2019 that the applicant was promoted w.e.f. 03.02.2012 after he was found suitable.</p>
	<p>In view of the submission, the orders of this Tribunal is complied. Accordingly, the C.P. is dropped. Notices discharged.</p>

